## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



C.P. No.447/2005 In O.A. NO.380/2004

New Delhi this the 3<sup>rd</sup> day of February, 2006

Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Shri Mukesh Kumar Gupta, Member (J)

Ramesh Chand S/o Shri Hira Lal, R/o Bengali Colony, Mahavir Enclave, New Delhi-45.

-Applicant

(By Advocate: Shri Gigi Pappachan, proxy for Shri Yogesh Sharma)

Versus

- Shri S.B. Bhattacharya,
  General Manager,
  North Western Railway, Jaipur.
- Shri A.K. Verma,
  Divisional Railway Manager,
  North-Western Railway, Jaipur Division,
  Jaipur.

-Respondents

(By Advocate: Shri R.L. Dhawan)

## ORDER (Oral)

## Hon'ble Shri Mukesh Kumar Gupta, Member (J)

Respondents have filed an affidavit stating that the judgment passed by this Tribunal has been stayed in Writ Petition No.22542/2005 vide order dated 28.11.2005.

2. In view of the above, we do not find any willful and contumacious non-compliance of the directions issued by this Tribunal. C.P. is disposed of and notices issued to the respondents are discharged.

(Mukesh Kumar Gupta) Member (J) (V.K. Majotra) Vice Chairman (A)

CC.